

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 1449
TO BE ANSWERED ON THE 5th August 2024
BILATERAL AIR SERVICES AGREEMENTS WITH FOREIGN
COUNTRIES

1449. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the total number and details of Bilateral Air Services Agreements that have been executed by India with foreign countries till date, including the names of airports in India which are designated as Point of Call Airports to foreign carriers in the agreements;

(b) whether there are any instances of designating a State in whole as the Point of Call, instead of specific airports;

(c) if so, details of such States and reasons for designating such States in its entirety instead of individual airports; and

(d) the copies of relevant pages of Bilateral Air Services agreements designating such States be furnished?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)

(a) to (d): India has signed Air Services Agreements (ASAs) with 116 foreign countries, the list of which is at Annexure. In the ASAs, points of call are not granted by the airport's name but by the city's name, namely Ahmedabad, Amritsar, Aurangabad, Bagdogra, Bangalore, Bhubaneshwar, Calicut, Chennai, Cochin, Coimbatore, Dehradun, Delhi, Gaya, Goa, Gorakhpur, Guwahati, Hyderabad, Jaipur, Khajuraho, Kolkata, Lucknow, Madurai, Mumbai, Nagpur, Patna, Port Blair, Pune, Thiruvananthapuram, Tiruchirappalli, Varanasi, and Vishakhapatnam. State as a whole is not designated

as a Point of Call (PoC). The PoC is regarding international flights and the usual practice is to club nearby airports under one city.

STATEMENT IN RESPECT OF RAJYA SABHA UNSTARRED QUESTION NO. 1449 REGARDING 'BILATERAL AIR SERVICES AGREEMENTS WITH FOREIGN COUNTRIES' TO BE ANSWERED ON 05.08.2024

List of foreign countries with which India has signed Air Services Agreements

Sl. No.	Name of the Country
1.	Afghanistan
2.	Algeria
3.	Armenia
4.	Australia
5.	Austria
6.	Azerbaijan
7.	Bahrain
8.	Bangladesh
9.	Barbados
10.	Belarus
11.	Belgium
12.	Bhutan
13.	Bosnia & Herzegovina
14.	Botswana
15.	Brazil
16.	Brunei
17.	Bulgaria
18.	Cambodia
19.	Canada
20.	Chile
21.	China
22.	Croatia
23.	Cyprus
24.	Czech Republic
25.	Denmark
26.	Djibouti
27.	Dominican Republic
28.	Egypt
29.	Ethiopia
30.	Fiji
31.	Finland
32.	France
33.	Georgia
34.	Germany
35.	Ghana
36.	Greece
37.	Guyana
38.	Hong Kong
39.	Hungary
40.	Iceland
41.	Indonesia
42.	Iran
43.	Iraq
44.	Ireland
45.	Israel

Sl. No.	Name of the Country
46.	Italy
47.	Jamaica
48.	Japan
49.	Jordan
50.	Kazakhstan
51.	Kenya
52.	Kuwait
53.	Kyrgyzstan
54.	Lao PDR
55.	Latvia
56.	Lebanon
57.	Lesotho
58.	Lithuania
59.	Luxembourg
60.	Macao
61.	Madagascar
62.	Malaysia
63.	Maldives
64.	Malta
65.	Mauritius
66.	Mongolia
67.	Mexico
68.	Morocco
69.	Mozambique
70.	Myanmar
71.	Nepal
72.	Netherlands
73.	New Zealand
74.	Nigeria
75.	Norway
76.	Oman
77.	Pakistan
78.	Philippines
79.	Poland
80.	Portugal
81.	Qatar
82.	Rwanda
83.	Republic of Korea
84.	Russia
85.	Romania
86.	Saudi Arabia
87.	Serbia
88.	Senegal
89.	Seychelles
90.	Singapore

Sl. No.	Name of the Country
91.	Slovakia
92.	Slovenia
93.	South Africa
94.	Spain
95.	Sri Lanka
96.	Sweden
97.	Switzerland
98.	Syria
99.	Taiwan
100.	Tajikistan
101.	Tanzania
102.	Thailand
103.	Trinidad & Tobago
104.	Tunisia
105.	Turkey
106.	Turkmenistan
107.	UAE
108.	UK
109.	Uganda
110.	Ukraine
111.	USA
112.	Uzbekistan
113.	Vietnam
114.	Yemen
115.	Zambia
116.	Zimbabwe